

Shri U. M. Trivedi: Tomorrow we are not sitting. In the evening also we will not take it up and a very piquant situation has arisen on account of this.

Mr. Speaker: I cannot discuss it here. If I agree with him, I can ask the hon. Minister that he should reply at 5 O'clock. But at this moment. I would not be prepared to discuss it.

12.21 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT, ETC.

The Minister of Steel Mines and Heavy Engineering (Shri C. Subramaniam): I beg to lay on the Table a copy each of the following papers:—

- (i) Notification No. G.S.R. 730 dated the 9th May, 1964 containing Corrigendum to G.S.R. No. 1486 dated the 10th November, 1962, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library, see No. LT-2938/64].
- (ii) Annual Report of the Coal Board for the year 1962-63. [Placed in Library, see No. LT-2939/64].

ANNUAL REPORT OF COFFEE BOARD

The Minister of International Trade (Shri Manubhai Shah): I beg to lay on the Table a copy of Annual Report of the Coffee Board for the year 1962-63. [Placed in Library, see No. LT-2940/64].

NOTIFICATION UNDER CENTRAL SILK BOARD ACT, ETC.

The Minister of Industry (Shri Kanungo): I beg to lay on the Table a copy each of the following papers:—

- (i) The Central Silk Board (Recruitment) Amendment Rules, 1964 published in Notification No. G.S.R. 722

dated the 9th May, 1964, under sub-section (3) of section 13 of the Central Silk Board Act, 1948. [Placed in Library, see No. LT-2941/64].

- (ii) (a) Report of the Jute Committee. [Placed in Library, see No. LT-2942/64].
- (b) Statement showing action taken or proposed to be taken by the Government on the important recommendations of the above Committee. [Placed in Library, see No. LT-2943/64].

NOTIFICATION UNDER MERCHANT SHIPPING ACT

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): I beg to lay on the Table a copy of the Merchant Shipping (Form of Passenger Ships' Survey Certificates) Rules, 1964, published in Notification No. G.S.R. 589 dated the 11th April, 1964, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library, see No. LT-2944/64].

STATEMENTS OF REPLIES TO MEMORANDA IN RESPECT OF DEMANDS FOR GRANTS (RAILWAYS)

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): I beg to lay on the Table five statements containing replies to Memoranda received from Members in respect of Demands for Grants (Railways), 1964-65. [Placed in Library, see No. LT-2945/64].

NOTIFICATION UNDER EMPLOYEES' PROVIDENT FUNDS ACT

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): On behalf of Shri C. R. Pattabhi Raman I beg to lay on the Table a copy of the Employees' Provident Funds (Ninth Amendment) Scheme, 1964, published in Notification No. G.S.R. 688 dated the 2nd May, 1964 under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1951. [Placed in Library, see No. LT-2946/64].